

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

ORDER

NO.HC.VII-158/2011/ **4192**/A

Dated Guwahati, the 2nd June 2011.

The Hon'ble High Court has decided to effect case by case Inter-District Transfer of Staff of the Subordinate Courts of Assam in accordance with the "Assam District and Sessions Judges Establishment (Ministerial) Service Rules, 1987" and the "Chief Judicial Magistrate Establishment (Ministerial) Rules, 1987" with immediate effect.

By Order,
Sd/- P.K. Saikia,
REGISTRAR GENERAL

Memo No.VII-158/2011/ **4193-4252**/A, dated 2nd June 2011.